

**(2012) 12 P&H CK 0126**

**High Court Of Punjab And Haryana At Chandigarh**

**Case No:** CRWP No. 2061 of 2012

Virender

APPELLANT

Vs

State of Haryana and others

RESPONDENT

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**Date of Decision:** Dec. 11, 2012

**Hon'ble Judges:** Rameshwar Singh Malik, J; Jasbir Singh, J

**Bench:** Division Bench

**Advocate:** Sidakmeet Sandhu, for the Appellant;

**Final Decision:** Dismissed

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### **Judgement**

Jasbir Singh, J.

After arguing for sometime, counsel for the petitioner wishes to withdraw this petition to file a fresh one after giving better particulars. Liberty granted.

2. Dismissed as withdrawn.